

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

TRANSFERRED APPLICATION NO. 45/87.

1. Shri Balkrishna G. Salgar,
Block No. A-1, Vyankatesh Nagar,
Hotgi Naka, Solapur.
2. Laxman G. Kulkarni,
Dwarka, 12-B,
Premed Housing Society,
Bijapur Road, Solapur.
3. Shri Rathava Kopsis Bhunabhai,
Chief Ticket Inspector,
Central Railway, Daund,
Dist. Pune.

...Applicants.

v/s

1. Union of India, through
The General Manager,
Central Railway,
Bombay M.T.
2. The Divisional Railway Manager,
Central Railway,
Solapur.

...Respondents.

Counsel Hon'ble Member (A) Shri Ajay Johari.
Hon'ble Member (B) Shri M.B. Mujumdar.

TRIBUNAL'S ORDER

Date: 27.7.1988

None present for the applicants, though notices are served.
We have waited upto 1.30 P.M.

Mr. Rego, Advocate is present for the respondents.

Application is dismissed for default, with no order as
to costs.

TRUE COPY

Prepared by:

Compared by: